



**Form 4****List of total no. of cases randomly allocated during the month**

| Sr. No | Court                              | District | Court Name | Court No. | Case Type | Case Count<br>(No. of cases<br>randomly<br>allocated) |
|--------|------------------------------------|----------|------------|-----------|-----------|---|
| 1      | High court of<br>Andhra<br>Pradesh | --       | --         | --        | --        | --  |

**Form 5****List of cases in which Case Management hearing was held during the month**

| Sr. No. | Court                              | District | Case No. | Petitioner<br>Name Vs.<br>Respondent<br>Name | Advocate | Date of<br>Registration | Date of Case<br>Management<br>Hearing |
|---------|------------------------------------|----------|----------|--|----------|-------------------------|---------------------------------------|
| 1       | High Court<br>of Andhra<br>Pradesh | --       | --       | --   | --       | --                      | --                                    |

**Form 6****Contested commercial cases disposed during the month**

| Sr. No | Court                        | District | Case No.         | Petitioner Name Vs. Respondent Name   | Advocate            | Date of Registration | Whether Urgent Relief was sought and Pre-Institution mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of Execution of Degree | Number of days for execution of decree from date of decision | Act Section                 |
|--------|------------------------------|----------|------------------|---|---------------------|----------------------|--|------------------|-------------------|--|-----------------------------|--|-----------------------------|
| 1      | High Court of Andhra Pradesh | --       | ICO MAO A/5/2024 | Zion Shipping Ltd Vs.<br>1. Sarala Foods Pvt Ltd<br>2. M/s Sri Seetaramanj aneya Sortex<br>3. M/s Amit Chawal Udhyog.<br>4. Kakinada Seaports Ltd | Sai Sanjay Suraneni | 23-04-2024           | --   | 13-10-2025       | 538               | Dismissed No Costs                     | --                          | --   | Order 23, Rule 1&2 of C.P.C |

**Form 7****Summary of Commercial Cases during the month**

| Sr. No | Court                        | District | Total no. of cases pending on the 1 <sup>st</sup> day of the month | Total no. of cases instituted during the month | Total no. of cases disposed during the month | Total no. of cases pending at the end of the month |
|--------|------------------------------|----------|--|--|--|--|
| 1      | High Court of Andhra Pradesh | --       | 150  | 3  | 1  | 152  |